

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 10937/2019

JUSTICE FOR RIGHTS FOUNDATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 02-07-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Harpreet Singh Hora, Adv.
Mr. Rahul Joshi, AOR
Mr. Amit Kumar Sharma, Adv.
Mr. Satyam Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on all the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court, under the rules.

SURINDER S. RATHI
Registrar